

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.371/AR(S)/2008 Dated: Allahabad : Dec 05, 2008

The following Judges Small Causes Courts/ Additional Judges Small Causes Courts/ Civil Judges (Senior Division)/ Additional Civil Judges (Senior Division)/ Chief Judicial Magistrates/Additional Chief Judicial Magistrates/ Additional Chief Judicial Magistrates (Railway)/ Chief Metropolitan Magistrate/Additional Chief Metropolitan Magistrates likely to be promoted as Additional District & Sessions Judge against Fast Track Courts under Rule 22(3) of UPHJS Rule 1975 in stop gap arrangement have been transferred/posted to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on December 10, 2008 afternoon.

Sl No	Id No	Name of Officer	Present Place of Posting	Place to which transferred
1	5601	BRIJ BHUSHAN YADAV	Basti	Lucknow
2	5630	SITA RAM NIGAM	Etawah	Gonda
3	5648	DHARMENDRA PRATAP N. SINGH	Allahabad	Allahabad
4	5699	RAM NARESH MAURYA	Meerut	Hardoi
5	5702	BRIJ LAL	Lakhimpur Kheri	Lakhimpur Kheri
6	5723	ADIL AFTAB AHMAD	Saharanpur	Aligarh
7	5724	KRISHNA PAL SINGH	Bareilly	Sitapur
8	5726	RAMESH CHAND	Shravasti at Bhinga	Baghpat
9	5727	SANJAY KUMAR-I	Aligarh	Aligarh
10	5728	SMT. REETA KAUSHIK	Bareilly	Bareilly
11	5729	MOHAN LAL VISHWAKARMA	Agra	Agra
12	5730	DIWAKAR PRASAD CHATURVEDI	Siddharth Nagar	Raebareli
13	5732	SYED SARWAR HUSAIN RIZVI	Unnao	Unnao
14	5733	PARAS NATH RAI	Bulandshahar	Bulandshahar
15	5734	PRAKASH NATH SRIVASTAVA	Varanasi	Varanasi
16	5735	BHU DEO GAUTAM	Bareilly	Bareilly
17	5736	MANOJ KUMAR SHUKLA	Bareilly	Jaunpur
18	5737	RAM NAGINA YADAV	Shahjahanpur	Shahjahanpur
19	5738	ATUL SRIVASTAVA	Chandauli	Raebareli
20	5739	SUNIL KUMAR MISHRA	Mahoba	Mahoba
21	5740	KAMLESH DUBEY	Fatehpur	Mathura
22	5742	ANAND PRAKASH-I	Chitrakoot	Chitrakoot
23	5743	SHIVA KUMAR SINGH	Varanasi	Sultanpur
24	5744	DR. BAL MUKUND	Lucknow	Lucknow
25	5745	MOHD. IBRAHIM	Jhansi	Gautam Budha N.
26	5746	BIRENDRA KUMAR SINGH	SantKabirN at Khalilabad	Gonda
27	5747	ASHOK KUMAR SINGH-V	Gautambuddha Nagar	Gautam Budha N.
28	5748	SMT. ALPANA	Meerut	Firozabad
29	5749	MUKESH KUMAR SINGHAL	Bijnor	Ghaziabad
30	5750	AMAR PAL SINGH	Bulandshahar	Bijnor
31	5751	SHESH MANI	Chandauli	Chandauli
32	5752	SHAMSHUL HAQUE	Gautambuddha Nagar	Gautam Budha N.
33	5753	RAJENDRA PRASAD SRIVASTAVA-III	Faizabad	Faizabad
34	5754	GYANESH KUMAR	Dy. Director, Lucknow	Pratapgarh
35	5755	SMT. BEENA CHAUDHARY	Ghaziabad	Hardoi
36	5756	NARENDRA SINGH	Kairana-Muzaffarnagar	Kairana- Muzaffar Nagar
37	5757	BHAGWATI PRASAD SAXENA	Bulandshahar	Bulandshahar
38	5758	ARUN KUMAR PATHAK	Bahraich	Bahraich
39	5759	AMAR JEET VERMA	Lucknow	Lucknow
40	5760	SHASHI BHUSHAN PANDEY	Allahabad	Allahabad
41	5761	RANDHEER SINGH	Meerut	Kannauj
42	5762	INDRA DEO DUBEY	Lucknow	Lucknow
43	5763	SUNIL KUMAR SINGH-I	Rampur	Ghaziabad
44	5764	JAMAL MASOOD ABBASI	Mohanlalganj at Lucknow	Lucknow
45	5766	KRIPA SHANKAR SHARMA	Etah	Etah
46	5767	SANJAY KUMAR-II	Mathura	Mathura

47	5768 BRIJENDRA KUMAR TYAGI	Bijnor	Jalaun at Orai
48	5770 SHAM KUMAR	Fatehpur	Fatehpur
49	5769 SHAILESH KUMAR TIWARI	Faizabad	Faizabad
50	5774 SURENDRA PRASAD YADAV	Sitapur	Sitapur
51	5827 AVINASH NARAIN PANDEY	Ballia	Ballia
52	5773 MOHD. SHAREEF	Saharanpur	Saharanpur
53	5771 SURENDRA NATH TRIPATHI	Faizabad	Faizabad
54	5775 MITTAR PAL SINGH	Agra	Bijnor
55	5776 RAM KUSHAL	Law Officer, Lucknow	Basti
56	5777 RAM PYARE	Moradabad	Sultanpur
57	5778 SATYA PRAKASH	Unnao	Unnao
58	5779 PRADEEP SINGH	Agra	Rampur
59	5780 ANGAD PRASAD-I	Ghazipur	Ghazipur
60	5782 SMT. KUMUD PAL	Dy. Secretary, Lucknow	Barabanki
61	5783 KRISHNA KUMAR SINGH	Kanpur Nagar	Kanpur Nagar
62	5785 RAJ NARAIN SINGH	Mathura	Ghaziabad
63	5787 SMT. ANUPAMA GOPAL NIGAM	Barabanki	Unnao
64	5789 RAM MURTI YADAV	Bhadohi at Gyanpur	Pratapgarh
65	5791 PRAMOD KUMAR-II	Ghazipur	Kushi Nagar at Padrauna
66	5793 SHIV SINGH YADAV	Firozabad	Firozabad
67	5794 DEV RAJ PRASAD SINGH	Auraiya	Jyotiba Phoole N.
68	5795 ASHWANI KUMAR DUBEY	Hapur-Ghaziabad	Hapur-Ghaziabad
69	5796 MAHENDRA PAL SINGH	Meerut	Mainpuri
70	5797 RAJ KUMAR BANSAL	Kanpur Nagar	Kanpur Nagar
71	5798 DHRUVA KUMAR TIWARI	Lakhimpur Kheri	Lakhimpur Kheri
72	5799 RAJ BAHADUR SINGH MAURYA	Pratapgarh	Aligarh
73	5800 JAGDISH KUMAR	Banda	Auraiya
74	5801 BABU PRASAD	Mahroni-Lalitpur	Shahjahanpur
75	5803 LAL CHANDRA-III	Jaunpur	Chitrakoot
76	5804 VIRENDRA KUMAR	Kanpur Dehat	Kanpur Dehat
77	5809 RAM SUCHIT	Malihabad at Lucknow	Lucknow
78	5810 MAHESH NAUTIYAL	Agra	Bulandshahar
79	5811 ANIRUDDHA MAURYA	Varanasi	Varanasi
80	5812 RAJESH KUMAR-I	Meerut	Budaun
81	5814 RAM RAJ RAM	Kanpur Dehat	Kanpur Dehat
82	5815 SURESH CHANDRA BHARTI	Mirzapur	Mirzapur
83	5817 BACHCHU SINGH	Ballia	Ballia
84	5818 ANIL KUMAR	Muzaffar Nagar	Muzaffar Nagar
85	5819 SURESH CHAND	Khurja-Bulandshahar	Farrukhabad
86	5820 JAGDISH PRASAD-IV	Maharajganj	Maharajganj
87	5821 SHAMBHU NATH	Barabanki	Barabanki
88	5822 RAHUL KUMAR KATYAN	Saharanpur	Hathras
89	5823 ANUPATI RAM YADAV	Ambedkar N. at Akbarpur	Ambedkar Nagar
90	5824 TAHSHILDAR SINGH	Ambedkar N. at Akbarpur	Gonda

BY ORDER OF THE COURT,
Sd/-

(VIRENDRA KUMAR DIXIT)
REGISTRAR GENERAL

No.371(i)/AR(S)/2008 Dated: Allahabad : Dec 05, 2008

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
3. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)

6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)

7. The Officer on Special Duty (Computer), High Court, Allahabad

8. The Registrar (Confidential), High Court, Allahabad

9. The Deputy Registrar (Budget), High Court, Allahabad

10. The Section Officer (Admin. A-3) Section, High Court, Allahabad

11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,

Sd/-

(VIRENDRA KUMAR SRIVASTAVA)

ASST. REGISTRAR (S)